## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 219/15	TP 30/17	For filing objections	433( e)	Siti Cable Network Ltd. Vs Kaizen Digital Cable Services Pvt Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
BHAVANS KUMAR FOR KING AND PARTKI DGE (+91 8888309505)	Respondent	R.A.
(8) KALICHARAN		

& KALICHARAN for Mohesh of Co +91 9632143422

Petitioner

ORDER

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is also present. Objections are not filed. On the other she reported that, part payment has been made to the Operational Creditor by the Corporate Debtor and that matter is likely to be compromised. However, objections have to be complied in case compromise has not reached on the next date of hearing. List it on 22/02/2018 and no adjournment will be given.

Member (T)

Member (J)